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From Registrar General  
High Court of Uttarakhand  
Nainital.

To Member-Secretary,  
State Legal Services Authority,  
Uttarakhand

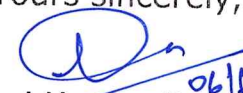
No. 2002 /U.H.C./Admn.B/2023 Dated: 06 June, 2023  
**Subject: Cleanliness Drive' Scheduled on 18.06.2023 (Sunday)**

Sir,  
Apropos the above, I am to inform you that Cleanliness Drive, scheduled to be held on 18<sup>th</sup> of June, 2023 across the State, is being organized to clean the surroundings and a larger objective to make the people aware of their utmost priority and responsibility towards cleanliness.

2. In view thereof, it has been decided that Drawing and painting Competition and Slogan Competition on the Theme of Cleanliness be organized in all the districts, across the State before 18<sup>th</sup> of June, 2023, positively in the next week, with the display of paintings and slogans at every district on the 18.06.2023 and accordingly a felicitation and award ceremony be arranged for the winners.


3. You are, accordingly, requested to make necessary arrangements as to organizing of Drawing and painting Competition and Slogan Competition in all the districts and direct the Secretaries, DLSAs to do the needful in this regard.

Regards,

Yours sincerely,  
  
(Anuj Kumar Sangal)  
Registrar General

No. 2003 /U.H.C./Admn.B/2023 Dated: 06 June, 2023  
Copy for information and necessary action:

1. All the District Judges, State Judiciary.
2. Secretary, Law-cum-LR, Government of Uttarakhand.
3. Shri Navneet Pandey, Director, Urban Development Directorate, Uttarakhand.

  
(Anuj Kumar Sangal)  
Registrar General